

अण्डमान तथा  
Andaman And



निकोबार राजपत्र  
Nicobar Gazette

असाधारण

EXTRAORDINARY

प्राधिकार से प्रकाशित

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सं. 15, पोर्ट ब्लेयर, बृहस्पतिवार, 17 जनवरी, 2013

No. 15, Port Blair, Thursday, January 17, 2013

**ANDAMAN AND NICOBAR ADMINISTRATION  
DIRECTORATE OF TRIBAL WELFARE**

**NOTIFICATION**

Port Blair, dated the 17<sup>th</sup> January, 2013

No. 15/2013/F. No. 1-752/2009-TW/Vol-IV.—In exercise of the powers conferred by Section 3A(1) of the Andaman and Nicobar Islands (Protection of Aboriginal Tribes) Regulation, 1956 read with its Amendment Regulation, 2012 and all other enabling powers in this behalf, and in partial modification of the earlier Notification No. 234/2007/F.No.1-752/2007-TW dated 30<sup>th</sup> October, 2007, the Lieutenant Governor (Administrator), Andaman and Nicobar Islands, is pleased to declare the area upto 5 km radius adjacent and contiguous to the Jarawa Tribal Reserve Area notified vide No. 159/2004/F.No. 1-752/2002-TW (PF) dated 15.9.2004, starting from Constance Bay in South Andaman to Lewis Inlet Bay in Middle Andaman, as a Buffer Zone *except* the areas specified in the Schedule below subject to the condition set out in the said Schedule.

The Lieutenant Governor (Administrator), Andaman and Nicobar Islands, is further pleased to declare that no person shall establish or operate any commercial and or tourist establishment directly or indirectly in the Buffer Zone.

**“Explanation** – *The words Commercial Establishment and Tourist Establishment means as defined in the said Regulation”.*

The Notification shall come into force from the date of its publication in the Official Gazette.

By order and in the name of the  
Lieutenant Governor (Administrator),  
Andaman and Nicobar Islands

Sd./-

(G. Theva Neethi Dhas)  
Secretary (Tribal Welfare)  
A & N Administration

**SCHEDULE**

1. All that part and parcel of land/areas as per revenue records in the following settlement villages in the below mentioned Districts namely :

S.No.	Name of the District	Name of the Villages
1.	North and Middle Andaman	1. Hanspuri
		2. Chainpur
		3. Pudumadari
		4. Pareshnagar
		5. Jaipur
		6. Hari Nagar
		7. Duknagar
		8. Kaushalyanagar
		9. Kadamtala
		10. Yeratljig
		11. Santanu
		12. Udaygarh
		13. Entire Baratang Island including settlement villages Kanchangarh, Sundergarh, Wrafter Creek, Rajathgarh & Nilambur
2.	South Andaman	14. Miletilak
		15. Kalatang
		16. Shoal Bay
		17. Wrightmyo
		18. Malapuram
		19. Jirkatang
		20. Brindaban
		21. Ferrargunj
		22. Aniket
		23. Caddlegunj
		24. Tirur
		25. Herpartabad
		26. Collinpur
		27. Temple Myo
		28. Manpur
		29. Mohowa Dera
		30. Tushnabad

2. Seaward side of the western and eastern boundary of Jarawa Tribal Reserve Area.

Provided that the Lieutenant Governor (Administrator), Andaman and Nicobar Islands, is pleased to declare that no person shall carryout any activity directly or indirectly which may be prejudicial to the safety, security and interests of the Jarawa Tribe in any of the settlement villages falling in the aforesaid Schedule.

**Explanation :** In order to remove any ambiguity arising out of the operation of the aforesaid proviso it is clarified that the normal day today activities being carriedout by the persons residing in the revenue settlements villages to earn their source of livelihood shall however remain unaffected.